

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:1258

ANSWERED ON:26.11.2007

NATIONAL FLOOR LEVEL MINIMUM WAGES

Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba;Nayak Shri Ananta

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Union Government has recommended an increase in the National Floor Level Minimum Wages;
- (b) if so, the details of minimum wages recommended by the Union Government;
- (c) the instructions issued to States in this regard; and
- (d) the steps taken by the Union Government to implement the increased minimum wages?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI OSCAR FERNANDES)

(a): Yes, Sir.

(b): The National Floor Level Minimum Wage has been revised from Rs. 66/- to Rs. 80/- per day with effect from 01.09.2007.

(c) & (d): The revision of National Floor Level Minimum Wages by the Government is a non-statutory measure. Thus the State/UT Governments have been requested to revise the minimum wages upwards so as to ensure that in none of the scheduled employments; the minimum wages are less than the national floor level minimum wage of Rs. 80/- per day.